

**Title:** Reported the messages from the Rajya Sabha regarding extension of time for presentation of the Report of the Joint Committee of the House on the Patent (Second) Amendment Bill, 1999 and passing of the Small Industries Development Bank of India (Amendment) Bill, 1999.

**14.11 hrs.**

### MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :

- i. I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held today, the 28<sup>th</sup> February, 2000, adopted the following motion in regard to presentation of the Report of the Joint committee of the Houses on the Patents (Second Amendment) Bill, 1999:-

"That the time appointed for presentation of the Report of the Joint Committee of the Houses on the Patents (Second Amendment) Bill, 1999 be extended up to the last day of the first week of the 190<sup>th</sup> Session of the Rajya Sabha."

- ii. "I am directed to inform the Lok Sabha that the Small Industries Development Bank of India (Amendment) Bill, 1999, which was passed by the Lok Sabha at its sitting held on the 2<sup>nd</sup> December, 1999, has been passed by the Rajya Sabha at its sitting held on the 28<sup>th</sup> February, 2000, with the following Amendments:-

#### *Enacting Formula*

1. That at page 1, line 1, for the word "Fiftieth" the word "Fifty-first" be *substituted*.

#### *Clause-1*

2. That at page 1, line 3, for the figure "1999" the figure "2000" be *substituted*.

#### *Clause-3*

3. That at page 2, line 24, for the figure "1999" the figure "2000" be *substituted*.

1. .That at page 3, line 14., for the figure "1999" the figure "2000" be *substituted*.

I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 128 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to the said amendments be communicated to this House."

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